

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 11/09/2018

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/09/2018 is circulated for information.


(Mohinder Singh)
Deputy Registrar.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.09.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1991							1		
1999									
2000									
2001								1	
2002									
2003						1			
2004									
2005	1	5			6	3		11	
2006		2			5		4	5	
2007	3	17	7		11	8	6	33	
2008	3	8	109		78	28	30	34	28
2009	6	292	485	7	458	287	55	105	226
2010	17	664	354	52	587	659	90	258	268
2011	16	788	681	253	651	770	120	358	369
2012	23	1064	584	484	870	852	227	450	590
2013	53	1138	636	1417	885	1520	182	654	572
2014	225	1318	722	1637	1290	1615	284	978	558
2015	392	1441	679	1737	1123	1271	393	680	438
2016	604	2066	1144	1754	1406	1445	522	516	732
2017	671	2105	1072	1733	1270	1487	453	709	936
2018	1724	2738	2929	1956	1166	2120	886	1217	934
TOTAL	3738	13646	9402	11030	9806	12066	3253	6009	5651

MONTHLY STATEMENT FOR THE MONTH OF August,2018 AS ON 01.09.2018

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES								
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY
DELHI	916	97	2407	0	5	3425	0	222	54	210	0	2	488	6	11	12	3	0	0	26	0	24	0	7	0	31	0
MUMBAI	5223	4573	3752	0	0	13548	0	84	44	225	0	0	353	0		1	0	0	0	1	0	0	0	0	0	0	0
KOLKATA	3814	1837	3550	0	0	9201	743	93	102	85	0	0	280	65	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3113	2451	5437	2	0	11003	0	56	21	97	0	0	290	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2695	1506	5649	0	0	9850	15	39	15	82	0	0	136	2	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5664	2274	3957	0	0	11895	8	220	43	84	0	0	347	0	12	4	0	0	0	16	0	0	0	0	0	0	0
ALLAHABAD	1494	325	1657	0	0	3476	7	68	3	67	0	0	138	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	3285	399	2248	0	0	5932	0	70	38	52	0	0	160	0	4	0	2	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1747	711	3372	0	0	5830	0	29	6	101	0	0	136	0	0	0	0	0	0	0	0	2	0	0	0	2	0
TOTAL	27951	14173	32029	2	5	74160	773	881	326	1003	0	2	2328	73	27	17	5	0	0	49	0	26	0	7	0	33	0
TOTAL																											

- 1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.08.2018
- 2 Figures may be considered as tentative and subject to further verification.
- 3 Members on leave during the month of August,2018 for 59 no. of days as under.

Note :

1 Mrs. Archana Wadhwa, Member (Judicial)	9	14 Sh. M.M. Damodhar, Member(Technical)	Nil
2 Sh. M.V. Ravindran, Member (Judicial)	4	15 Sh. Anil G. Shakkarwar, Member(Technical)	2
3 Sh. Ashok Jindal, Member(Judicial))	Nil	16 Sh. Devender Singh, Member(Technical)	1.5
4 Dr. D. M. Mishra, Member (Judicial)	Nil	17 Sh. P. Venkata Subba Rao Member (Tech.)	5
5 Sh. Anil Choudhary, Member(Judicial)	4	18 Sh. P. Dinesha Member(Judicial)	2
6 Sh. S. K. Mohanty, Member (Judicial)	nil	19 Sh. C.L. Mahar Member(Technical)	1.5
7 Sh. Ramesh Nair, Member (Judicial)	Nil	20 Sh. Ajay Sharma Member(Judicial)	Nil
8 Ms. Sulekha Beevi C.S., Member(Judicial)	nil	21 Sh. Bijay Kumar Member(Technical)	Nil
9 Shri S.S. Garg, Member (Judicial)	2	22 Ms. Rachna Gupta Member(Judicial)	2
10 Sh. P. K. Choudhary, Member (Judicial)	4	23 Mr.Sanjiv Srivastava Member (Technical)	7
11 Sh. Raju, Member(Technical)	Nil	24 Dr. Suvendu Kumar Pati, Member(Judicial)	2
12 Sh. C.J. Mathews, Member(Techn.cal)	1	25 Mr. P. Anjani Kumar, Member(Technical)	Nil
13 Sh. V. Padmanabhan, Member(Technical)	12		

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE								
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	
						144	14	56	0	0	214	0	1014	149	2568	0	7	3738	6	
15	0	3	0	18	0	83	48	125	0	0	256	0	5224	4570	3852	0	0	13646	0	
0	0	0	0	0	0	33	22	24	0	0	79	13	3874	1917	3611	0	0	9402	795	
0	0	0	0	0	0	43	21	83	0	0	147	0	3126	2451	5451	2	0	11030	0	
0	0	0	0	0	0	61	22	97	0	0	180	5	2673	1499	5634	0	0	9806	12	
0	0	0	0	0	0	84	22	86	0	0	192	0	5612	2299	3955	0	0	12066	8	
0	0	0	0	0	0	170	27	157	0	0	354	0	1391	301	1561	0	0	3253	7	
1	0	6	0	7	0	55	0	33	0	0	88	0	3304	437	2268	0	0	6009	0	
0	0	1	0	1	0	118	17	182	0	0	317	0	1660	700	3291	0	0	5651	0	
0	0	0	0	0	0	791	193	843	0	0	1827	18	28078	14323	32191	2	7	74601	828	
16	0	10	0	26	0															

(Mohinder Singh)
Deputy Registrar.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of August ,2018**

Opening Balance Fresh Institution/
Restored/
Remanded Disposal Pendency

DELHI	3425	527	214	3738
MUMBAI	13548	354	256	13646
KOLKATA	9201	280	79	9402
CHENNAI	11003	174	147	11030
BANGALORE	9850	136	180	9806
AHMEDABAD	11895	363	192	12066
ALLAHABAD	3476	131	354	3253
CHANDIGARH	5932	165	88	6009
HYDERABAD	5830	138	317	5651
TOTAL	74160	2268	1827	74601